

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4073
ANSWERED ON:05.09.2012
EMPLOYMENT OPPORTUNITIES
Deo Shri Kalikesh Narayan Singh

Will the Minister of COAL be pleased to state:

- (a) Whether mining companies are currently required to offer employment opportunities for those affected by coal mining operations;
- (b) If so, whether there are any reservations for SC/ST and if so, the details thereof ;
- (c) Whether there are any special provisions for employment to the persons with disability;
- (d) If so, the details thereof; and
- (e) Whether there are any measures to improve work conditions and employability of women employees and if so, the details thereof ?

Answer

MINISTER FOR STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) As far as Coal India Ltd. (CIL) is concerned, employment is provided against land acquisition, subject to suitability and availability of vacancies. As such employment itself is a special provision under the Resettlement and Rehabilitations Policy of the CIL, no special provisions for reservation is provided to SC/ST, disabled, women etc. Women are not employed in hazardous jobs, Awareness/training programmes are conducted for women employees of the company for their career growth, as per the cadre scheme.